

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF CUBEROOTZ FOODS PRIVATE LIMITED

1. NAME OF CORPORATE PERSON	Cuberootz Foods Private Limited
2. DATE OF INCORPORATION OF CORPORATE PERSON	26/08/2019
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Bangalore
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U01100KA2019PTC127347
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	No.1585, 2 nd Floor, 20 th Main, 1 st Sector, HSR Layout, Bangalore-560102, Karnataka, India
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	04/01/2022
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Srilakshmi Purushotham IBBI Registration No.: IBBI/IPA-001/IPP00951/2017-2018/11571 Address: No. 41, Patalamma Temple Street, Basavanagudi, Near South End Circle, Bengaluru- 560004, Karnataka, India E-mail Id: sri@gurujana.com Phone: 080 4220 2020
8. LAST DATE FOR SUBMISSION OF CLAIMS	03/02/2022

Notice is hereby given that Cuberootz Foods Private Limited has commenced voluntary liquidation on 04th January 2022.

The stakeholders of Cuberootz Foods Private Limited are hereby called upon to submit a proof of their claims, on or before 03rd February 2022, to the liquidator at the address mentioned against item no. 7.

The financial creditors, if any, shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Srilakshmi Purushotham

IBBI/IPA-001/IPP00951/2017-2018/11571

Date: 04/01/2022

Place: Bangalore